HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

(Office of the Registrar Judicial, Jammu)

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Subject:- Order regarding Cancellation/Exchange of allotment of Lawyers Chamber at District Court Complex, Janipur Jammu.

ORDER

No.: 260|RJ|HCWJ|2026 **Dated:** 04-08-2026

Whereas, vide High Court Order No. 949 dated 02.01.2016 and No. 953 dated 02.01.2016, 213 (two hundred and thirteen) number of Chambers situated at District Court Complex Janipur, Jammu were allotted to the Advocates subject to various terms and conditions.

Whereas, after the allotment various applications have been received time to time from the Advocates/allottees, regarding cancellation/exchange of their allotted Chambers, the detail whereof is as under:

1. Mr. Nikhil Kumar Gupta, Advocate, has requested for cancellation of his allotment of Lawyer's Chamber No. 27.
2. Mr. Sahil Gupta, Advocate, and Mr. Ghara Kumar, Advocate has requested regarding cancellation of their allotment of Lawyer's Chamber No. 143.
3. Mr. Inder Jeet Gupta, Advocate, has requested regarding cancellation of his allotment as Main allottee of Lawyer's Chamber No. 115.
4. Mr. Rohit Kohli, Advocate, has requested to declare him as main-allottee of Lawyer's Chamber No. 115; and,
5. Mr. Raghu Mehta, Advocate, main-allottee of Lawyer's Chamber No. 104 and Mr. Subodh Singh Jamwal, Advocate, main-allottee of Lawyer's Chamber No. 107, have requested for exchange of their Chambers.

Whereas, the above said applications/matters were placed before the Hon'ble Committee. The Hon'ble Committee in its meeting dated 06.02.2026, has accepted/allowed the requests of the above said Adocates/allottees subject to condition that they shall clear all outstanding, if any, due.

Now, therefore, in pursuance of the above directions of the Hon'ble committee, the following order is hereby issued:

S.No	Name of Allottees/ Co-Allottees applied for Cancellation/Exchange of Chambers/ allotment.	Chamber No.	Resolved by the Hon'ble Committee
01	I. Mr. Nikhil Kumar, Advocate (Co-Allottee)	27	Allotment Cancelled.
	II. Mr. Sahil Gupta and Mr. Ghara Kumar, Advocates (Co-Allottees)	143	
	III. Mr. Inder Jeet Gupta, Advocate (Main Allottee)	115	
02	Mr. Rohit Kohli, Advocate (Co-Allottee)	115	Declared as Main Allottee for Chamber No. 115
03	Mr. Raghu Mehta and Mr. Subodh Jamwal, Advocates, Main Allottees of Chamber Nos. 104 & 107, respectively.	104 & 107	Allowed to exchange their Chambers, subject to the condition that they shall clear their pending dues, if any, against their chambers.

(By order)

04/08/26

Registrar Judicial
High Court Wing, Jammu

No:. 1946-51|RJ|HCWJ|2026 **Dated:** 04-08-2026

Copy to the:-

1. *Worthy, Registrar General, High Court of J&K and Ladakh, Srinagar, for information.*
2. *President, J&K High Court Bar Association, for information*
3. *Assistant Registrar, In-Charge Lawyers Chambers, for information and necessary compliance.*
4. *Mr. _____ for information and necessary compliance*
5. *Nazir, High Court Wing Jammu, for information.*
6. *I/C NIC High Court Wing, Jammu for uploading the same in High Court web site.*

04/08/26

Registrar Judicial